

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2817**

**TO BE ANSWERED ON THE 18<sup>TH</sup> MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)**

**DISASTER MANAGEMENT PLAN FOR DELHI**

**2817. ADV. ADOOR PRAKASH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken any review on the disaster management plan for Delhi in view of the recent earthquake;**

**(b) if so, the details thereof;**

**(c) whether the Delhi Disaster Management Plan has prepared any action plan for evacuation and reducing the disaster risks for congested residential colonies;**

**(d) if so, the details thereof; and**

**(e) whether the Government has measures to enhance the preparedness and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d): The primary responsibility of undertaking rescue, relief and rehabilitation measures in the event of a natural disaster rests with the State Governments concerned. The Central Government, wherever required, supplements the efforts of the State Governments by providing logistics and financial support in cases of natural disasters of severe nature and beyond coping capacity of the State resources.**

**As per Section 23 (2) of the Disaster Management Act, 2005, the State Executive Committee is responsible for the preparation of Disaster Management Plan (Plan) of its State, after consultation with local authorities, district Authorities and having regard to the guidelines laid down by the National Authority, which is to be approved by the State Authority. Further, as per Section 22 (2) (o) of the Act, the State Executive Committee is mandated to lay down, review and update State level response plans.**

**National Disaster Management Plan (NDMP), issued by the National Disaster Management Authority (NDMA) in 2016 and further revised in 2019, facilitates State Authorities in preparation of their SDMPs.**

**Delhi Disaster Management Authority (DDMA) has informed that they have prepared a Delhi Disaster Management Plan (DDMP), which has provisions for disaster preparedness and response in case of any disaster in the city including Earthquake Action Plan. The DDMP is available at <https://ddma.delhi.gov.in/ddma/ddma-plan-home>.**

**Further, DDMA has also intimated that in view of the recent Delhi earthquake of 4.0 magnitude on 17.02.2025, a review meeting has been**

taken by Hon'ble Lieutenant Governor with NDMA on 12.03.2025. The agenda included vulnerability and risk assessment of Delhi and Earthquake Preparedness Plan. NDMA submitted the Terms of Reference for Earthquake Preparedness Plan.

(e) As part of ongoing activities, some important preparedness and capacity building measures taken in Delhi are as under:-

1. NDMA has been actively facilitating the States including Delhi for conducting Multi State Level Mock Exercises on various hazards as per their vulnerability profile.

2. NDMA has conducted following Table Top Exercise and Mock Exercise for Delhi:-

<b>S.No.</b>	<b>Date</b>	<b>Name of Disaster</b>
<b>a</b>	<b>15, 28 to 30 Jun 2017</b>	<b>Earthquake Scenario</b>
<b>b</b>	<b>12, 27-28 Jun 2019</b>	<b>Earthquake (Multi State Mock Exercise)</b>
<b>c</b>	<b>20 Aug 2020</b>	<b>Earthquake Scenario (Table Top Exercise)</b>
<b>d</b>	<b>22-24 Mar 2023</b>	<b>Earthquake (Multi State Table Top Exercise)</b>

**3. After the recent Delhi earthquake on 17.02.2025, in addition to the ongoing awareness generation activities, the following have also been undertaken by NDMA :**

**i) the TV panel discussion programme of NDMA- 'Aapda Ka Samna' was recorded and broadcasted through Doordharshan TV Network at national and regional levels on 2<sup>nd</sup> March 2025 and 8<sup>th</sup> March 2025 respectively;**

**ii) NDMA has undertaken a series of street plays (Nukkad Natak) across various areas of Delhi in March 2025;**

**iii) various updates and creatives on earthquake have been posted on the social media platforms of NDMA.**

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